

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
L. P. A. No. 617 of 2019**

G.S. Jha Appellant

Versus

Chairman & Managing Director,
Punjab National Bank & Ors. Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant : Mr. Raunak Sahay, Advocate
For the Respondents : Mr. Pratyush Kumar, Advocate

Oral Order

08 / Dated : 07.09.2021

As prayed on behalf of the appellant on the ground of non-availability of the arguing counsel, let this matter be posted on 22.09.2021.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)